

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR PANKAJ BHANDARI

Civil Appeal No(s). 10349/2010

NATIONAL INSURANCE CO. LTD.

Appellant(s)

VERSUS

SEVA DASSI & ORS.

Respondent(s)

WITH

C.A. No. 10352/2010

With

C.A. No. 10354/2010

With

C.A. No. 10356/2010

With

C.A. No. 10357/2010

With

C.A. No. 10363/2010

With

C.A. No. 10365/2010

With

C.A. No. 10367/2010

Date : 18/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. R.K. Gupta, Adv.
Mr. Sudhir Kumar Gupta, Adv.
Mr. Rajeev Kumar Bansal, Adv.

For Respondent(s)

Mr. Anil Nag, Adv.
Mr. Himinder Lal, Adv.
Mr. P. D. Sharma, Adv.
Mrs. K. Sarada Devi, Adv.
Ms. Nidhi, Adv.
Mr. Vivek Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matters fall under the complete category.

Registry to process for listing before the Hon'ble Court,
as per rules.

(PANKAJ BHANDARI)
Registrar